



भारत सरकार
Government of India
वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमान पॉईंट, मुंबई - 400 021
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Date:- 17-07-2020

REGISTRAR

Ref.No.SAT/Admn./2020-21/ 1353

ADDENDUM CIRCULAR

**Subject:- Addendum to the Notification dated 02/06/2020 ---
Directions to file compilation of documents, cases
referred and notes of arguments before 24 hrs of the
hearing on Video Conferencing.**

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1. All the Ld. Advocates/Litigants/Party-in-person appearing on video conferencing for hearing of appeal/application and intending to refer documents, cases or notes of arguments, are suggested to send through email all such compilation of documents or proceedings including cases intending to refer, to the Registry well in advance before twenty-four hours of the date fixed for the hearing of the subject appeal/application. The Registry will circulate only those document/documents which are received before twenty-four hours with regard to a matter enlisted in the cause list of next day.
3. All concerned are advised to take note of the above and shall ensure compliance with immediate effect.
4. This addendum shall be effective from the date of issue of this notification.
5. This issues with the approval of the Hon'ble Presiding Officer.


17-7-2020.
Registrar
Securities Appellate Tribunal

Date: 17/07/2020.